39	Written Answers [RAJYA SABHA]			to Questions			40
13.	Chief Executive Councillor, Delhi Administration	on	•	•	•	Member.	a a a A a
14.	Chief Secretary, Delhi Administration .	• •		•	•	Member.	
15.	Minister in charge of Urban Development, Gove	ernment o	f Uttar	Pradesl	ı.	Member.	· · ·
16.	Chief Secretary, Government of Uttar Pradesh.		•		•	Member.	
17.	Minister for Town an Gountry Planning, Govern	nment of ]	Haryan	la.	•	Member.	
18.	Minister for Planning and Finance, Governme	ent of Har	ryana			Member,	
19.	Minister for Urban Development, Government	of Rajasth	nan.		•	Member.	
20.	Chief Secretary, Government of Rajasthan.			•	•	Member,	
21.	Shri M. Shankar, Joint Secretary, Ministry of W	Vorks and	<b>H</b> ousi	ng		Member-Se retary.	c-
· .				(R.		Sd/- PRADEEP)	

Joint Secretary to the Government of India.

131.11.

To

The Manager, Government of India Press, Mayapuri Ring Road, New Delhi.

Copy to:-

1. All the members of the National Capital Region Planning Board.

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\*252. [Transferred to the 28th March, 1985.]

## Legislation for Participation of the Press Employees in Management

\*253. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

(a) whether he had recently invited suggestions from journalists on improving relations between  $t_{he}$  Press and Government;

(b) whether the Delhi Journalists Association has urged Government for a legislation for enabling the employees to participate  $i_n$  the management of newspapers; and

(c) if so, what are the details thereof and what action Government propose to take on the question of such legislation?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GAD-GIL): (a) Yes Sir.

## (Sd./- SHASHI JAIN)

Director (UD).

(b) Yes, Sir. according to press reports. But the Ministry has not received any proposal, so far.

(c) Does not arise.

## Construction of Flats by D.D.A. under the Fifth Self-Financing Scheme

\*254. MISS SAROJ KHAPARDE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what progress has so far been made in the construction of flats under the Fifth Self-Financing scheme of D.D.A. in each locality;

(b) by when the construction will be completed and allotment made; and

(c) what is the number of flats in each locality under each category with their cost?